

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 69/Chd/Pb/2018**

Punjab Accumulators Private Limited .....Applicant  
Vs.  
Registrar of Companies, Punjab and Chandigarh .....Respondent

Present: Mr. Karanveer Jindal, Advocate for petitioner.

In view of the observations made in the order dated 05.04.2018, the petitioner filed affidavit dated 01.05.2018 of the authorised representative giving detailed clarification with regard to starting of the project over the land owned by the company. The same be taken on record.

Notice of this petition for 06.07.2018 to the Registrar of Companies, Punjab and Chandigarh and also to the Income Tax Department through the Nodal Officer – Principal Chief Commissioner of Income Tax, Aayakar Bhawan, Sector 17-E, Chandigarh. The petitioner shall collect the notices from the Registry and send the same to the above authorities by Speed Post along with a copy of the petition and the entire paper book and also copy of the additional affidavit filed by diary No. 1411 dated 04.05.2018. The affidavit of service be filed at least a week before the date fixed.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member (Technical)

May 10, 2018  
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